

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated, Guwahati, the 27.11.2017

No. HC.V-99/2017/976 /Estt. ## In continuation of this Registry's Notice No. HC.V-99/2017/908/Estt. dtd. 2.11.2017, **the date for submission of written representations** in connection with framing Rules relating to Revision of Pay Scales in respect of the Officers and Staff of the Principal Seat of the Gauhati High Court as per order dtd. 6.4.2017 passed by the Hon'ble Gauhati High Court in W.P.(C) No. 1724/2015, **is extended upto 04.12.2017.**

The interested Officers and Staff of this Registry are directed to submit the written representations to the undersigned highlighting cadre-wise feedback regarding the following-

1. The desired revised pay structure, with appropriate justifications, taking into consideration the revised pay scales evolved by the 7th Assam Pay & Productivity Commission for State Government employees.
2. The desired enhancement in the quantum of Principal Seat Pay (PSP) admissible to the High Court employees during the term of 6th Assam Pay Commission in terms of Notification No. JDJ.456/2013/290 dated 16.08.2016 issued by the Government of Assam.

By order,

sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.V-99/2017/ 976 A /Estt. # Dated 27.11.2017

Copy for information and necessary action to :-

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Judl./Admn./Estt.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar....., Gauhati High Court, Guwahati/In-charge of Chauffeurs to circulate this Notice amongst all the Chauffeurs of this Registry.
5. The Dy. Registrar _____, Gauhati High Court, Guwahati/In-Charge of Court Masters, Gauhati High Court Guwahati with a direction to circulate the Notice amongst all the Court Masters.
6. The Assistant Registrar, _____, Gauhati High Court, Guwahati/ In-Charge of Stenographers, Gauhati High Court, Guwahati with a direction to circulate this Notice amongst all the Stenographers.
7. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
9. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
10. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
11. ✓ The System Analyst, Gauhati High Court, Guwahati with a direction to upload the Notice in the High Court website.
12. The AOJ _____, Gauhati High Court, Guwahati with a direction to circulate this Notice amongst all the Staff of the Section.
13. The Court Officer I & II, Gauhati High Court, Guwahati with a direction to circulate this Notice amongst all the Grade-IV staff.
14. The Chief Security Officer, Gauhati High Court, Guwahati.
15. The CA to the Registrar General/Registrar (Vig./Judl./Admn.), Gauhati High Court, Guwahati.
16. The Caretaker of the Judges' Guest House, Gauhati High Court, Guwahati.
17. The Order file.

REGISTRAR (VIGILANCE)

27/11/17